

HIGH COURT OF KARNATAKA, BENGALURU
NOTIFICATION NO: HCBB - 270/ 2024
DATED: 20th DECEMBER, 2024

WINTER VACATION FROM 21.12.2024 TO 31.12.2024

High Court of Karnataka will remain closed for Winter Vacation from Saturday the 21st December 2024 to Tuesday the 31st December 2024 (both days inclusive).

In exercise of power vested under Section 12 of the Karnataka High Court Act, 1961, Hon'ble The Chief Justice has nominated the following Hon'ble Judges of the High Court of Karnataka as Vacation Judges to sit **at Principal Bench, Bengaluru, at Dharwad and Kalaburagi Benches on Tuesday the 24th December 2024, Friday the 27th December 2024 and Tuesday the 31st December 2024** in Court Halls mentioned against them on the "**SITTING DAYS**" noted below at 10.30 AM during the Vacation to hear urgent matters.

PRINCIPAL BENCH AT BENGALURU

From 21.12.2024 TO 31.12.2024 Sitting Day 24.12.2024			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice B.M.Shyam Prasad	9	Hon'ble Mr.Justice H.P.Sandesh	10
AND		Hon'ble Mr.Justice Pradeep Singh Yerur	11
Hon'ble Mr.Justice V.Srishananda			
(All Division Bench matters)			

From 21.12.2024 TO 31.12.2024 Sitting Day 27.12.2024			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice Krishna S.Dixit	9	Hon'ble Mr.Justice Anant Ramanath Hegde	10
AND Hon'ble Mr.Justice K.V.Aravind		Hon'ble Mr.Justice C.M.Poonacha	11
(All Division Bench matters)			

From 21.12.2024 TO 31.12.2024 Sitting Day 31.12.2024			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice S.Sunil Dutt Yadav	9	Hon'ble Mr.Justice Suraj Govindaraj	10
AND Hon'ble Mr.Justice Umesh M. Adiga		Hon'ble Mr.Justice Hemant Chandangoudar	11
(All Division Bench matters)			

DHARWAD BENCH

From 21.12.2024 TO 31.12.2024 Sitting Day 24.12.2024			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice Ravi V. Hosmani	2	Hon'ble Mr.Justice Ravi V. Hosmani	2
AND Hon'ble Mr.Justice C.M.Joshi		Hon'ble Mr.Justice C.M.Joshi	3
(All Division Bench matters)			

From 21.12.2024 TO 31.12.2024 Sitting Day 27.12.2024			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice H.T.Narendra Prasad	2	Hon'ble Mr.Justice H.T.Narendra Prasad	2
AND			
Hon'ble Mr.Justice G.Basavaraja		Hon'ble Mr.Justice G.Basavaraja	3
(All Division Bench matters)			

From 21.12.2024 TO 31.12.2024 Sitting Day 31.12.2024			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice E.S.Indiresh	2	Hon'ble Mr.Justice E.S.Indiresh	2
AND			
Hon'ble Mr.Justice Vijaykumar A. Patil		Hon'ble Mr.Justice Vijaykumar A. Patil	3
(All Division Bench matters)			

KALABURAGI BENCH

From 21.12.2024 TO 31.12.2024 Sitting Day 24.12.2024			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice Ashok S. Kinagi	2	Hon'ble Mr.Justice Ashok S. Kinagi	2
AND			
Hon'ble Mr.Justice Venkatesh Naik T		Hon'ble Mr.Justice Venkatesh Naik T	3
(All Division Bench matters)			

From 21.12.2024 TO 31.12.2024 Sitting Day 27.12.2024			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice R.Nataraj	2	Hon'ble Mr.Justice R.Nataraj	2
AND		Hon'ble Mr.Justice Hanchate Sanjeevkumar	3
Hon'ble Mr.Justice Hanchate Sanjeevkumar			
(All Division Bench matters)			

From 21.12.2024 TO 31.12.2024 Sitting Day 31.12.2024			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice M.I.Arun	2	Hon'ble Mr.Justice M.I.Arun	2
AND		Hon'ble Mr.Justice Shivashankar Amarannavar	3
Hon'ble Mr.Justice Shivashankar Amarannavar			
(All Division Bench matters)			

1. On the day of sitting, **after completion of the work of the Division Bench** at Dharwad and Kalaburagi Benches, Hon'ble Judges sitting in Division Bench will sit single and take up Single Bench matters, as notified above.

2. No appeals, Petitions or Applications and any other papers of civil nature will be received during the Vacation, except in cases where urgent interim orders like stay orders, interim directions and temporary injunctions etc., are sought.

3. No Criminal Appeals, Criminal Revision Petitions, Criminal Petitions will be received during vacation, except in cases where urgent orders, stay orders and interim directions etc., are sought.

4. Matters of the nature referred to above are permitted to be filed at Principal Bench, Bengaluru and Benches at Dharwad and Kalaburagi between 10.00 AM to 12.30 PM, except on Vacation Court sitting days. On Vacation Court sitting days, papers will be received from 10.00 AM to 3.30 PM. E-filing shall also be permitted through E-filing portal.

5. Motions to take up pending case/s shall be made before the respective Benches on the Vacation Sitting Day narrating the urgency by filing a memo.

6. Vakalathnama, Process Fee and Process memos in all pending matters will be received in the respective counters in the Principal Bench at Bengaluru and Benches at Dharwad and Kalaburagi during Vacation between 10.00 AM to 12.30 PM, except on Vacation Court sitting days. On Vacation Court sitting day, papers will be received from 10.00 AM to 3.30 PM.

By Order of Hon'ble The Chief Justice

Sd/-

**(Saraswati Vishnu Kosandar)
Registrar (Judicial)**

Date: 20.12.2024